

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2089

ANSWERED ON:06.08.2010

RESTRUCTURED ACCELERATED POWER DEVELOPMENT AND REFORMS PROGRAMME

Tomar Shri Narendra Singh

Will the Minister of POWER be pleased to state:

- (a) whether the State Government of Madhya Pradesh has sent proposals to the Union Government for strengthening the power distribution network in western and central region under the Restructured Accelerated Power Development and Reforms Programme (RAPDRP);
- (b) if so, the details thereof along with the action taken by the Government thereon;
- (c) whether the funds have been provided to the State Government for the purpose;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the time by which the funds are likely to be provided?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) : Yes, Madam, the State Government of Madhya Pradesh has sent proposals to the Union Government for strengthening the power distribution network in western and central region under the Restructured Accelerated Power Development and Reforms Programme (RAPDRP).

(b) : Government has sanctioned the following projects under Part-B of R-APDRP for strengthening the power distribution network in western and central region of Madhya Pradesh :

No of Towns Sanctioned Cost
covered (Rs Cr)

Western Region (MPPKVVCL) 23 427.79

Central Region (MPMKVVCL) 22 653.43

Part-B DPRs of 10 towns of western and central region worth Rs 234.63 Cr are under scrutiny at PFC, the Nodal Agency for R-APDRP and will be submitted shortly to the Steering Committee for approval.

(c) to (e): Yes, Madam, funds have been released to the State Government. Details of funds released under Part-B of R-APDRP are as follows:

Funds released
(Rs Cr)

Western Region (MPPKVVCL) 64.19

Central Region (MPMKVVCL) 98.01

Town-wise details of sanction-disbursement are enclosed at Annex.